

Fresh contracts may be registered with Cotton Textiles Export Promotion Council for deliveries from 1st September, 1973. A ceiling will be put on export of yarn; and

(7) In respect of firm export orders of handloom goods, special allocations will be made after each contract has been scrutinised by the Cotton Textile Export Promotion Council (for ready-made garments), or the Handloom Export Promotion Council (for other items).

2. A large number of representations have been received from the State Governments, Textile Mills, handloom power-loom and hosiery sectors and yarn traders. The efforts involved in compilation of the precise contents of these representations will not be commensurate with the results. Government have, however, taken note of the difficulties felt and suggestions made by these sectors. The position is constantly being reviewed and suitable remedial measures are being taken to streamline the production and distribution of cotton yarn.]

METHOD OF COMPILING EXPORT STATISTICS

471. SHRI G. R. PATIL:

SHRI M. S. ABDUL KHADER:
SHRIMATI SITA DEVI:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have since decided to revert to the old method of compiling export Statistics;

(b) if so, the reasons therefor;

(c) whether the relative merits of the two systems were examined by any Committee;

(d) if so, what were its findings;

Ce) whether the Reserve Bank had also questioned the suitability of the present system; and

(f) the period from which the present system of compiling export Statistics has been in vogue?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (f) A change in the method of compilation of export statistics was introduced in November 1970, to speed up the compilation. Prior to that date the export statistics were based on the duplicate copy of the shipping bill which represented actual shipment.

On a review, a committee headed by Dr. B. S. Minhas has expressed the view that the old system prevailing up to October, 1970 was more accurate. Under that system export statistics compiled by the DGCI&S and the export figures of the Reserve Bank based on the Exchange Control records were more near to each other. Government have accepted the recommendations of the Minhas Committee and have accordingly decided to revert to the old system with some improvements with effect from 1st April, 1973.

UTILISATION OF HUNGARIAN CREDIT

472. SHRI G. R. PATIL:

SHRI M. S. ABDUL KHADER:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that about 70 per cent of the credit offered by Hungary to India has remained unutilised;

(b) if so, the reasons therefor; and

(c) what are the development schemes on which this credit is being utilised?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (c) Under an Agreement on Economic Cooperation, the Hungarian Government has extended a total credit of Rs. 25 crores to India. Of this, Rs. 12.5 crores is in the form of a